NATIONAL COMPANY LAW TRIBUNAL PRINCIPAL BENCH

NEW DELHI

C.P NO. 109(ND)/2016 CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR Hon'ble President

> SH. S. K. MOHAPATRA Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 28.07.2016

NAME OF THE COMPANY: M/s. A308la-Housing and Construction Ltd.

SECTION OF THE COMPANIES ACT: 74 (2)

DESIGNATION

REPRESENTATION

SIGNATURE

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petimice

ORDER

Notice of the petition.

The matter be listed before New Delhi Bench (Court. II) on 9.9.2016

JUSTICE M.M. KUMAR) PRESIDENT

> (S.K. MOHAPATRA) MEMBER (T)

Dated: 28/07/2016

(Vidya)